

2024
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 5140–R(R&M)

Dated 11th day of June, 2024

In furtherance of the notice dated 11.03.2024 and 20.03.2024 of the Appellate Side with regard to promotional examination for the post of **Joint Registrar (Inspection)** on the *Appellate Side* and in view of the written test held on 02.04.2024 in the process of said examination to fill up **01** (one) vacancy, the following result of the candidates belongs to the cadre/post of Deputy Registrar, who appeared in the said written test are being published for general information.

Sl. No.	Name of candidates	Marks obtained in Written Test (Total Marks-30)	Remarks* (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Shri Subhashis Banerjee	18	Q
2.	Smt. Kakali Roy	12	*
3.	Shri Subrata Das	9 ½	*
4.	Shri Biplab Halder	19	Q
5.	Shri Santanu Roy	18	Q

'Q' denotes 'Qualified for viva-voce/interview'

**denotes 'not qualified' by obtaining minimum qualifying marks (18 marks) in Written Test.*

The 11th June, 2024

By Order

Sd/-

Registrar

(Recruitment & Management)

High Court, Appellate Side, Calcutta